

Shri Feroze Gandhi (Rai Bareilly): May I point out that I had tabled a question and also given notice for a discussion on the Bombay accident. The Minister had said that the report of the Government Inspector would be placed on the Table. But it has not been placed on the Table

Shri Jagjivan Ram: As I said that day, the final report of the Government Inspector of Railways has not been received as yet and, as the hon Member is aware, the report will be received by the Communications Ministry. As soon as it is received in the Communications Ministry, I will request that Ministry to place it on the Table of the House

Shri Feroze Gandhi: But accidents are taking place faster than our discussion

Shri Tyagi (Dehra Dun) Because the trains are faster

LEGISLATIVE COUNCILS BILL*

The Minister of Law (Shri A. K. Sen): I beg to move for leave to introduce a Bill to provide for the creation of a Legislative Council for the State of Andhra Pradesh and the increasing of the strength of the Legislative Councils of the States having such Councils and for matters connected therewith

Mr. Speaker: The question is

"That leave be granted to introduce a Bill to provide for the creation of a Legislative Council for the State of Andhra Pradesh and the increasing of the strength of the Legislative Councils of the States having such Councils and for matters connected therewith"

The motion was adopted.

Shri A. K. Sen: I introduce the Bill

**DEMANDS FOR GRANTS—contd.

MINISTRY OF DEFENCE—contd.

Mr. Speaker: The House will now resume further discussion of the Demands for Grants relating to the Ministry of Defence. Out of 8 hours allotted for the Demands of this Ministry, about 4 hours have already been availed of and 4 hours now remain

The list of Moved Cut Motions relating to the Demands of this Ministry has already been circulated to Members on the 24th July, 1957

I will call upon the Minister of Defence to reply to the debate at .

The Deputy Minister of Defence (Shri Raghuramalah): We require about one hour

Mr. Speaker: quarter past three

Shri Raghuramalah: Yes

Mr. Speaker: After the Minister's reply, the cut motions will be disposed of and the Demands put to vote

Mr. Speaker: Shri Vajpayee was on his legs when the House rose yesterday. He may continue

Shri Vajpayee (Bairampur): How many minutes have I?

Mr. Speaker: Five

Shri Vajpayee: Will the spokesman of a Group get more?

Mr. Speaker: Five minutes more.

श्री वाजपेयी अध्यक्ष महोदय, कल मैं निवेदन कर रहा था कि हमारी सेना की सभी शाखाओं का

Shri B. S. Murthy (Kakinada-Reserved—Sch Castes): It is very difficult to understand his Hindi.

Mr. Speaker: It does not matter.

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